IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

CP No. 117(ND)/2017

IN THE	MAT	TER OF:
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Sh. Anuj Aggarwal

.....Petitioner

V

M/s. Crux Consultants Pvt. Ltd. & Ors.

.....Respondents

SECTION:

UNDER SECTION 241-242 of Companies Act, 2013

Order delivered on 29.08.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

Deepa Krishan

Hon'ble Member (T)

For the Petitioner(s)

: Mr. Kishore M. Gajaria, Advocate

For the Respondent(s)

: Mr. Anil K. Aggarwal & Mr. Md. Inteyay, Advocates

ORDER

Order reserved on the issue of interim relief.

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

SdI-

(DEEPA KRISHAN) (MEMBER TECHNICAL)

29.08.2017 Vineet